

information from all the States and UTs regarding the patients suffering from severe diseases like cancer, diabetes etc. being treated at Government as well as Private Hospitals.

Streamlining of centrally-sponsored health scheme

233. SHRI N.K. SINGH:

DR. JANARDHAN WAGHMARE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is proposing any measures to streamline the Centrally sponsored health scheme to prevent multiplicity and introduce a holistic healthy systems approach;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Many of the Centrally Sponsored Schemes have been collapsed into distinct flexible pools like NRHM-RCH Flexible Pool, Flexxible Pool for Communicable diseases, Flexible Pool for Non-communicable diseases, to provide flexibility in central funding for States.

Testing of contents of Tobacco Products

234. DR. T.N. SEEMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any mechanism for regular testing of various contents in gutkha, pan masala, gudakhu and other tobacco products like khaini in the country;

(b) if so, the details thereof, with reference to such products;

(c) whether Government has taken note of the media/research reports of various cancerous diseases amongst users of gudakhu and other tobacco products in Odisha, Jharkhand and Chhattisgarh;

(d) if so, the details thereof;

(e) whether Government has received representations regarding banning of gudakhu and such tobacco based toothpastes; and

(f) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) At present, there is no mechanism for regular testing of contents in tobacco products.

(c) and (d) The Ministry is aware of the harmful effects of tobacco products. Further, as per the Global Adult Tobacco Survey-India (GATS - 2010) conducted by Ministry of Health and Family Welfare the prevalence of Oral tobacco (*as snuff, mishri, Gul, Gudakhu*) in the Odisha, Chhattisgarh Jharkhand is 7.3%, 28.3% and 7.9% respectively.

(e) and (f) The use of tobacco in tooth paste has been prohibited under Section 26(A) of the Drugs and cosmetics Act (1940) and the Rules notified *vide* Notification GSR 444(E), dated 30th April, 1992.

Promotion in CGHS

‡235. SHRI RASHEED MASOOD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that doctors recruited to perform general duty in Central Government Health Scheme (CGHS) is 53 given Senior Administrative Grade in 20 years whereas other doctors get this grade in 39 years;

(b) if so, the reasons therefor;

(c) whether Government has formulated any policy to alter this policy;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Under Dynamic Assured Career Progression (DACP) Scheme, Doctors of GDMO Sub-cadre of CHS posted under CGHS are eligible for consideration for promotion to Supertime Administrative Grade after rendering 20

‡ Original notice of the question was received in Hindi.